to meet an urgent demand The Government of India responded to the reguest by despatching this small quantity in May-June 1973 as a gesture of goodwill to a friendly neighbouring country

मांझ प्रदेश में भाविवासितों के लिंग हो ८ तर का सित्र लाग अपने हाथ में ले ।

4923. श्री सालजी भाई

भी कहा दोपक सिंह शारद क्या नह मती यह बताने की इपा नरेंग कि

(क) क्या झान्न प्रवेश में 390 होस्टल धादिवासियों द्वारा चनाये जा रहे है . झौर

(ख) यदि हा ता क्या उनक सरभार द्वारा चलावे जान की कार्दय क्या है ?

मह मंबासय में उप-तबी (भी एक॰ एव॰ में।हसिन) (क) ग्रार (ख). राज्य सरकार में मूचना एकद्विन की जा रही हे भीर जब प्राप्त होगी सभा पटल ५४ रब दी जायंगी।

CORRECTION OF ANSWER TO USQ NO 1386 DATED 28-2-1973 RE: EXHIBITION OF FEATURE FILMS FINANCED BY FILM FINANCE COR-PORATION ON T V

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) In reply to Unstarred Question No 1386 given in the Lok Sabha on 28-2-1973, it was, inter also stated in part (b) of the answer that the rates for Marathi and Gujarati feature films screened by Bothbay T V. Station are the same as those for Hindi feature films An error has come to notice on furnishing this reply The correct factual position, however, is that the present rates of payment for Marathi and Gujarati feature films being screened by Bombay T V Station are the same as those for Regional feature films i.e., Bs. 1,000 and not those as for Hindi feature films

The answer to the Question may be treated as corrected to this extent The error in the earlier reply 15 regretted

While collecting information required for fulfilling an Assurance given in Rajya Sabha on 22-3-1973 m reply to Unstarred Question No 1649, it came to light that the rates for Marathi and Guyarati feature films screened by Bombay TV Station were less than those for Hindi feature films The Assurance given in the Rajya Sabha is being fulfilled separately Simultaneously it is proposed to correct the answer previously given in the Lok Sabha

CORRECTION OF ANSWER TO USQ NO 1463 DATED 1-8-1973 RE OFFI-CERS AT HIGHER LEVELS IN-VOLVED IN PAC. TROUBLES IN UP EXEMPTED FROM PROSECU-TION

THE DEPUTY MINISTER IN THE AFFAIRS MINISTRY OF HOME (SHRIF H MOHSIN) In part (a) of the rcply to unstarred question No 1463 on the basis of the information furnished by the Government of UP, I had given the figures in respect of the dismissed policemen as 81. It has now been intimated by the State Government that on re-checkmg, it was found that the correct figures are that as on 28-7-73, 71 police personnel were dismissed and not 81 as reported earlier.